

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/136/CAA/2017  
NAME OF THE TRANSFEROR : OCL INDIA LTD &  
TRANSFEROR 2  
TRANSFEROR 3  
TRANSFEROR 4  
NAME OF THE TRANSFERRE : ODISHA CEMENT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P. H. Arvindh Pandian  
Sr. Adv.  
Vishnu Mohan

for Petitioner



**ORDER**

Shri P H Arvindh Pandian, senior counsel for the applicant present. No representation on behalf of the RD. Counsel for the applicant and the **Registry are directed to send notice to RD** to depute a responsible person to make submissions on their behalf. Time extended at request. Put up on 22.11.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)